

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 27.01.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1.	Mr. Jitendra Maheshwari	D.B. Spl.Appl Writ No. 299/2009 M/s S.S. Oil Industries V/S M/s Bharat Industries	Mr. Sanjeet Purohit	Mr. Sandeep Shah & Mr. Rakesh Sinha
2.	Mr. Bhanu Prakash Mathur	S.B. Civil Transfer Appeal No.99/2016 Smt. Swati Sharma V/S Vinit Sharma	Mr. J.V.S. Deora	Mr. D.S.Thind

उपसचिव

Meeraj Shah
M-11-18

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”